

Shri S. N. Das: From the statement it appears, Sir, that some of the Universities have been given grants in lakhs while the two Universities of Patna and Rajputana have been given very small sums. May I know, Sir, if there are any special reasons for that?

Shri K. D. Malaviya: I have already stated the guiding principles which are before us for making these grants.

CENTRAL INSTITUTE OF EDUCATION

*1867. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) what are the results of the researches carried out and experiments conducted by the Central Institute of Education since its inception; and

(b) whether the M. Ed. training imparted in the Institute has any speciality in relation to that imparted in other Universities?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) It is too early to say anything about the results that have been achieved. A statement, however, of the work done and now being done is placed on the Table of the House. [See Appendix IX, annexure No. 6.]

(b) M. Ed. is a research degree in Education in all Indian Universities. The distinguishing features of the course at this Institute are (i) a compulsory course on methodology of Educational research; (ii) undertaking of a research project by every M. Ed. student; and (iii) essential laboratory training.

श्री एस० सी० सामन्त : माननीय मंत्री जी बोले हैं कि यह आल इंडिया इंस्टीट्यूट है। क्या मैं जान सकता हूँ कि दूसरी स्टेट्स से छात्रों का प्रवेश किया जाता है या नहीं और कोई स्कालरशिप दी जाती है या नहीं ?

श्री के० डी० मालवीय : मेरे पास इस की तो कोई सूचना नहीं है कि दूसरे किसी प्रदेश से विद्यार्थियों को यहाँ भरती नहीं किया गया, लेकिन मेरे पास उन की संख्या है।

श्री एस० सी० सामन्त : क्या गवर्नमेंट का कोई प्रस्ताव है कि ऐसे दूसरी स्टेट्स के छात्रों को प्रवेशपत्र दिया जाय क्योंकि हमें

जो स्टेटमेंट मिला है उस में हम देखते हैं कि जिस किसम का रिसर्च का काम यह करते हैं उस में यह छात्र लोग साथ दे सकते हैं।

श्री के० डी० मालवीय : अध्यक्ष महोदय मेरी समझ में यह प्रश्न नहीं आया।

Mr. Speaker: If I understood him properly, the statement says that this particular Board is giving help to foreign scholars also. So he wants to know the number of those scholars.

Shri K. D. Malaviya: The table that is before me does not indicate that there are any foreign scholars.

Mr. Speaker: Does it not say.....

Shri S. C. Samanta: I wanted to know whether this institution is giving facilities to students for B. T. and M. Ed. courses here, and whether facilities are being given to them for being attached to the research works done by the fellows and students themselves. May I know, Sir, whether Government has any proposal before it to allow the students from other States with scholarships?

Shri K. D. Malaviya: If the hon. Member will send such a suggestion to the Ministry, we will consider it.

Shri T. S. A. Chettiar: May I know whether all the educational research done by Government is being done in the Institute here or with the help of educational research in other provinces and states?

Shri K. D. Malaviya: As I have mentioned, all the Universities have got this facility. Here we have recently started the M. Ed. classes for carrying on more extensive research.

Shri T. S. A. Chettiar: The question was whether the Government of India help the efforts that are made elsewhere.

Shri K. D. Malaviya: I do not know if any specific help is given to other Universities.

Dr. P. S. Deshmukh: Would the hon. Minister tell us the non-recurring expenditure in regard to this Institute so far, and what is the recurring expenditure?

Shri K. D. Malaviya: I will require notice.

Shri H. N. Mukerjee: Is it a fact that in this Institute there is a visiting

professor from Chiang-kai Shek's China and that the Chinese Cultural Delegation which was here last year went to this Institute on a visit and left the place as a protest against the presence of this particular visiting professor?

Shri K. D. Malaviya: I have no information.

Dr. Jaisoorya: If this Central Institute is primarily a research institute, what is the percentage of the time which the staff devotes to research?

Shri K. D. Malaviya: I have not got the percentage here with me.

FOREIGN AID

***1868. Prof. Agarwal:** Will the Minister of Finance be pleased to state:

(a) the total amount of foreign assistance that the Government of India expect to receive during 1952-53; and

(b) the maximum amount of financial aid that the Government of India expect to receive from the U.S.A. for the fulfilment of the Five Year Plan?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). It is not possible to anticipate the amount of assistance likely to be received.

Prof. Agarwal: May I know whether the reduced Appropriation Bill of America affects in any way the agreements that have been already signed under the Indo-U. S. Technical Aid Scheme?

Shri C. D. Deshmukh: No, Sir. This is in respect of the year that has begun from 1st of July.

Prof. Agarwal: May I know whether any decisions have been reached regarding the recent negotiations for a loan from the World Bank for iron and steel works?

Shri C. D. Deshmukh: No, Sir. Negotiations are imminent.

Shri V. P. Nayyar: May I know whether Government have any alternative proposals to finance the Five Year Plan in case Government do not get any further aid from United States of America or in case Government break with America?

Shri C. D. Deshmukh: We have not received the final edition of the Plan yet

COMMERCIAL AUDIT ORGANISATION

***1869. Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) what is the strength of the Commercial Audit Organisation under the heads (1) Officers, (2) non-gazetted staff;

(b) to what states are they posted at present; and

(c) whether the transactions relating to the procurement of food etc., are considered as commercial transactions; and if not, why not?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). There is at present no separate organisation for Commercial Audit as such in the Indian Audit and Accounts Department. The various Civil, Postal, Railway and Defence Audit Offices have to look after the audit of Government commercial organisations as part of their over-all functions. There being no separate staff, it is not possible to state the number of officers and staff employed solely on Commercial Audit.

With a view, however, to organising and building up separate commercial audit wings in the Audit Offices, the post of Commercial Audit Officer has been created in the office of the Comptroller and Auditor-General with an Assistant Accounts Officer and six Subordinates.

(c) Yes, Sir.

Shri K. C. Sodhia: In which States are they going to be posted?

Shri C. D. Deshmukh: I shall require notice for that question, Sir.

EXPERT COMMITTEE (EXCISE)

***1870. Dr. Amin:** Will the Minister of Finance be pleased to state:

(a) whether any report has been submitted by the Expert Committee (Excise) which was appointed by the Government of India to make recommendations for bringing about uniformity in excise rules regulating the collection of duty on the manufacture, possession and sale of drugs and medicines; and

(b) if the answer to (a) above is in the affirmative, what action have Government taken or propose to take on these recommendations?

The Minister of State for Finance (Shri Tyagi): (a) Yes. The Expert Committee's Report has been received.

(b) In pursuance of certain interim recommendations made by the Committee, and with the concurrence of the State Governments, uniform rates of duty have been fixed for the "restricted" and "unrestricted" categories of medicinal and toilet preparations containing spirit, and no changes can